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7/2/18

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017

CORAM:

Present:

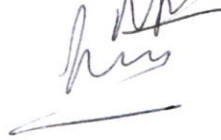

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Shree Sai Industries Pvt. Ltd.  
V/s.  
Hi-tech Engineering Corporation India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
17.	Neerav B. Meshaw Adv / Shivar Ahuja i/b M/s. Maheshwar Madhaskar	Advocate For Petitioner	
18.	Chaitanya N. N. N.	Adv. for Respondent	

ORDER

CP No.1325/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.2.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)